

Declaration of Assets and Liabilities

Year 2022

I, **मोरो आपानाथ**, son/daughter/wife of **मोरो लाला**,
 aged **51** years, belonging to **विहार रखार**
 service and presently working as **क्रिएटिव इंजीनियर समा ली प्रोजेक्ट पट्टना**
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants:

A. Details of movable assets
 (Assets in joint name indicating the extent of joint ownership will also have to be
 given)

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11/02/22

(1)

Sl. No.	Description	Self	Spouse Name/ST	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Nil	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Bank/Non Financial Companies	Nil	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Nil	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Motor cycle	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	50 gm Gold 200000	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

मोरो लाला N/IO

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	SuF	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(III)	Buildings (Commercial and residential) Location(s) - Survey / door numbers - Extent (Total measurement) - Current market value	RECEIVED 25/2/2014 CODE		Nil	Nil	Nil
(IV)	Houses / Apartments, etc. - Location(s) - Survey / door numbers - Extent (Total measurement) - Current market value		Nil	Nil	Nil	Nil
(V)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:

[Note : Please give separate details for each item)

Sl. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks		400000
	(ii) Loans from financial Institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax (Only in case of proprietary business)	Nil	Nil
	(iv) Property Tax		

Personal Details

GPF/CPE/PRAIN No.

PTS/BLA-1100

Gender

M (Male)

Date of Birth

18091969

(DD/MM/YY)

Class/Group

C

(A/B/C)

Category

(Full Name e.g. B.A.S. Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District

BHOPAL

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

मा० ३१८८१०

Name of Employee:

कृष्ण आराधना

Designation:

सचिव

Department:

वित्त विभाग

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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